

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 217
97/252/ND/2020

IN THE MATTER OF:

Income Tax Officer Ward 10(2), New Delhi

...APPELLANT

Vs.

**ROC, Delhi & Ors (M/s. Goldish
Designs Pvt. Ltd.)**

...RESPONDENT

Section

Under Section 252

Order delivered on 12.03.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Appellant

For the ROC

For the Revenue

:

:

**:Mr. Zoheb Hossain, Sr. St.
Counsel and Ms. Priti Verma,
Advocate**

ORDER

The learned counsel appearing on behalf of the appellant seeks time to file the affidavit of service. Matter is adjourned to 13.04.2020. AROC is present.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(Abni Ranjan Kumar Sinha)
Member (J)**